

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) to (c). Overall assessment of our requirements of strategic communications is made from time to time. The requirements relating to Tripura form a part thereof. It would not be in public interest to disclose details.

#### Concentration of Pakistani Troops on Tripura Borders

1990. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the concentration of Pakistani troops across the Tripura borders and if so, the details thereof sector-wise;

(b) the counter measures which have been taken by Government to protect the Tripura borders against possible intrusions; and

(c) the number and details of intrusions made by Pakistani troops and aircrafts into Tripura territory during the years from 1966 to 1968 so far?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) There has been no unusual concentration of Pakistani troops along the Tripura borders.

(b) Does not arise. However, normal security measures are being taken.

(c)

Year	Intrusions Land	Air
1966	Nil	Nil
1967	10	2
1968 (Up to 30th June)	4	Nil

The land intrusions were committed by East Pakistan Rifles personnel who accompanied Pakistani miscreants committing thefts and dacoities on our side of the border. The air viola-

tions occurred on 9th April, 1967 in area South of Agartala and on 18th August, 1967 in area East of Agartala.

#### Indians Forced to Leave Kenya

1991. SHRI M. SUDARSANAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indians who were forced to leave Kenya; and

(b) how many of them had British passports and how many had Kenyan and Indian passports?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) None, Sir.

(b) Does not arise.

#### U.S.S.R. Government's suggestions Re: Indo-Pak Sharing of Ganga Waters

1992. SHRI JUGAL MONDAL; SHRI K. P. SINGH DEO; SHRI R. BARUA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the U.S.S.R. Government have suggested that share of Ganga waters between India and Pakistan should be settled on the lines of Indus Waters Treaty; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The Prime Minister of the U.S.S.R. did not make any specific suggestion as such for the settlement of the question of the Ganga Waters.

(b) The Government of India believe that the question can be settled mutually between the two countries in a spirit of good-neighbourliness.